

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.3432
TO BE ANSWERED ON THE 18TH DECEMBER, 2015

LICENCES TO PRIVATE SHIPYARDS FOR DEFENCE PURPOSE

3432. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether recently, the Government has given licences to three private shipyards for defence purposes;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government announced additional income tax incentives for the domestic ship building industry; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a) & (b): Yes, Madam. Industrial licences have been issued by the Government for manufacture of Warship Vessels / Submarines / Patrol Boats etc.

(c) No, Madam.

(d) Does not arise.
